

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3979
ANSWERED ON 17/03/2026**

FUNDING FOR SPECIAL PROJECTS UNDER PMAY-G

3979. Shri Vishaldada Prakashbapu Patil:

Dr. Bachhav Shobha Dinesh:

Adv Gowaal Kagada Padavi:

Ms. Praniti Sushilkumar Shinde:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the ministry has recently sanctioned any proposal for funding Special Projects under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) as per the Framework for Implementation (FFI) for the State of Maharashtra;**
- (b) if so, the details thereof;**
- (c) the detailed amounts of Administrative funds released as per the FFI of the PMAY-G to Maharashtra during the last five years; and**
- (d) the details of climate-suitability and disaster-resilience assessment of PMAY-G house designs implemented as per the Bureau of Indian Standards (BIS)-certified (ISI), in high-rainfall and forested tribal regions of Maharashtra?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) & (b): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under the PMAY-G, the initial target was to provide assistance for the construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India approved the implementation of the scheme during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses.

Up to 5% of the targets under PMAY-G, are reserved for Special Projects. The Ministry allocates targets for Special Projects on the basis of proposals received from States/Union Territories (UTs) as per the Framework For Implementation (FFI) of the PMAY-G. The State Government of Maharashtra had submitted proposal for rehabilitation of the households affected due to natural calamities such as heavy rainfall and floods during the period of June to November 2025, under the Special Project of the PMAY-G. The Ministry has approved target of 'not more than 9,693 houses' under special project component of the PMAY-G during FY 2025-26 in the State of Maharashtra and also allowed special window on Awaas+ App to identify the affected households.

(c): The PMAY-G provisions for administrative funds at 2% of the programme funds with bifurcation of 0.30% retained at central level and release of 1.70% to the States/UTs for meeting the administrative expenses as per the FFI of PMAY-G. The Ministry has released an amount of Rs. 118.78 crore as Central Share of administrative funds to the State of Maharashtra under the PMAY-G during the last five years (FY 2020-21 to 2024-25).

(d): Under PMAY-G, the house is constructed by the beneficiary himself/herself or under his/her supervision. Further, as per the guidelines of PMAY-G, the States/UTs should provide the beneficiaries a bouquet of options of house designs according to the local climatic conditions, using appropriate local material and technology suitable to the region of their residence. Also, based on requests from the beneficiaries, the State/UT Government may facilitate supply of construction material at competitive rates.

The Ministry of Rural Development has also published a compendium of rural housing typologies “PAHAL” which is available on the program website of PMAY-G. The Ministry has taken an initiative to digitize PAHAL to recommend ideal housing design to beneficiary through Awaas App.

The Ministry has also developed a mobile application namely Awaas Support Application for Knowledge, Help and Innovation or AwaasSAKHI with aim to provide help, enable access to knowledge and promote innovation in PMAY-G. Through this App, beneficiaries are also provided information regarding availability of house design typologies, locally available Bureau of Indian Standards (BIS)-certified construction material and rural masons.

Further, the Ministry has requested all the States/UTs through letter dated 24.06.2024 and during review meetings, to issue direction to officials concerned to encourage and orient beneficiaries as far as possible, to procure BIS-certified (ISI marked) construction material. Also, the Ministry in collaboration with BIS organized Capacity Building Programme for senior officials of Rural Development Department of States/UTs in December, 2024 to sensitize them on the Indian Standards relevant to housing sectors, and about tools and platforms developed by BIS which they can leverage upon for ensuring quality construction of houses under PMAY-G.

In addition to the above, the State Government of Maharashtra has informed regarding following provisions for the beneficiaries under the PMAY-G:

- i. Under PMAY-G, the Government of Maharashtra has introduced the concept of Block-level Demo Houses to guide beneficiaries in adopting climate-resilient and disaster-resilient construction practices.**
- ii. These demo houses demonstrate climate-appropriate housing designs to ensure better quality and durable houses under PMAY-G, particularly in the high-rainfall and forested tribal regions of Maharashtra.**
- iii. In these regions, beneficiaries generally construct their houses using locally available materials, keeping in view the geo-climatic and socio-cultural conditions of the area.**
- iv. Beneficiaries visit these demo houses before commencing the actual construction of their houses to understand the recommended designs, construction techniques, and best practices.**
